

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD

COURT 2

Date: 19.07.2021

**For Clarification of
CA(CAA) 50 of 2021**

In the matter of:

Emtici Engineering Limited

Akaaish Mechatronics Limited

Wizard Fincap Limited

Speciality Woodpack Private Limited

Prayas Engineering Limited

Elecon Information Technology Limited

Elecon Peripherals Limited

Devkishan Investments Private Limited

Bipra Investments And Trusts Private Limited

Aakaish Investments Private Limited

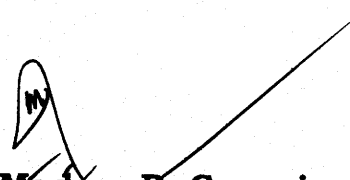
This Petition was heard on 12.07.2021 and reserved for the order. On perusing the records, it is found that the amount of unsecured creditors namely M/s Ambika Associate and M/s Shri Associates is Rs.1,534/- and 9,08,922/- respectively as per the CA certificate dated 09.04.2021. However, on perusal of the consent affidavits of both the aforesaid

unsecured creditors the amount mentioned is Rs. 9,089,22/- and Rs. 15,73,473/- respectively.

Hence, the matter is listed for clarification on 09.08.2021.

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Mr. Chockalingam Thirunavukkarasu
Member(Technical)


Mr. Madan B. Gosavi
Member(Judicial)

Dated this the 19th day of July, 2021

R.S.